NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No.88/(MAH)/2014 CA NO. 114 &115/2016

CORAM:

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Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES: Mr. Purshotam V. Raheja V/s. M/s. Courchevel Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE Shrivardhan Desaparde a/w Saluil Harjani i/b Desai & Diwanyi For Perpondents dau. Mr. Kung Mehta alw Mr. Mc Ranjit ils Ranjip & Co. Advocates for petitinens

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COMMON ORDER

CA Nos. 114/2016 & 115/2016 in TCP No. 88/397-398/CLB/MB/MAH/2014 CA Nos. 116/2016 & 117/2016 in TCP No. 91/397-398/CLB/MB/MAH/2014 CA Nos. 118/2016 & 119/2016 in TCP No. 92/397-398/CLB/MB/MAH/2014 CA Nos. 120/2016 & 121/2016 in TCP No. 93/397-398/CLB/MB/MAH/2014 CA Nos. 122/2016 & 123/2016 in TCP No. 94/397-398/CLB/MB/MAH/2014 CA Nos. 124/2016 & 125/2016 in TCP No. 95/397-398/CLB/MB/MAH/2014 CA Nos. 126/2016 & 127/2016 in TCP No. 96/397-398/CLB/MB/MAH/2014 CA Nos. 128/2016 & 129/2016 in TCP No. 97/397-398/CLB/MB/MAH/2014 CA Nos. 128/2016 & 129/2016 in TCP No. 97/397-398/CLB/MB/MAH/2014

1. The Learned Representatives of both the sides are present.

2. Seeking adjournment. By consent adjourned to **06.02.2018** at **2.30 PM**.

Sd/-

BHASKARA[®]PANTULA MOHAN Member (Judicial) Sd/-

Member (Judicial)

13.12.2017 aah